# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO.332 TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2023

### **STAR RATING FOR PROCESSED FOOD**

#### 332. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that the Food Safety and Standards Authority of India (FSSAI) is considering to launch a star rating system for identifying ultra processed food;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government is aware that according to a recent survey, 7 in 10 respondents believe the current practise of colour codes on labels is more effective than a star rating system; and

(d) if so, the reaction of the Government thereto?

### ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Food Safety and Standards Authority of India (FSSAI) in September, 2022 has notified the draft of Food Safety and Standards (Labelling & Display) Amendment Regulations which is available at <a href="https://fssai.gov.in/upload/uploadfiles/files/Draft\_Notification\_HFSS\_20\_09\_2022.pdf">https://fssai.gov.in/upload/uploadfiles/files/Draft\_Notification\_HFSS\_20\_09\_2022.pdf</a>. These amendment regulations propose a definition of foods with high content of fat, sugar and salt (HFSS Food) and also front-of- pack labelling of packaged foods (except for certain foods for which exemptions have been provided) with an Indian Nutrition Rating (INR).

.....